


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : HEADQUARTERS
TIS HAZARI COURTS : DELHI

ORDER

As per the direction/approval of the Ld. Principal District & Sessions Judge (HQs.), the undermentioned court rooms are hereby changed/allotted with immediate effect:-

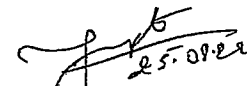
S. No.	Name of the Ld. Judicial Officer	From	To
1.	Ms. Kaveri Baweja Ld. District Judge (Commercial)-07, Central	New Court	11
2.	Sh. Balwinder Singh Ld. SCJ-cum-RC (Central)	11	231
3.	Ms. Payal Singal Ld. CJ-08, Central	231	283


(MRIDUL GUPTA)
Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi
Dated 25 AUG 2022

No. 19249-299-J /CTB/THC/2022

Copy forwarded for information & necessary action to:-

1. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
2. The PS to Ld. Principal District & Sessions Judge (West), Delhi.
3. The Ld. Officer Incharge, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
4. The concerned Ld. Presiding Officers.
5. The Ld. Chief Metropolitan Magistrate (Central/West), Delhi.
6. The Ld. Admn. Civil Judge (West District), THC, Delhi.
7. The Secretary, Bar Association, THC/PHC/Saket/KKD/Rohini & Dwarka Court Complex, Delhi/New Delhi.
8. The A.O. (Judl.)/Incharge, Judicial Branch, Administration Branch (I, II, III), General Branch, Accounts Branch, R & I Branch, Care Taking Branch, Computer Branch, Filing Section & Facilitation Centre, THC, Delhi.
9. The PRO/APRO/Incharge, Facilitation Centre, Tis Hazari Courts, PHC, Saket, KKD, Rohini & Dwarka Court Complexes, Delhi.
10. The Incharge, Care Taking Branch (West), Tis Hazari Courts.
11. Telephone Operator, THC, Delhi.
12. Notice Boards, THC, Delhi.


Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi

456
—
594